

No. CMM/GC/ 26 /2018
Chief Metropolitan Magistrate's
Office, Esplanade. Mumbai.

Date : 23.03.2018

NOTIFICATION

With effect from **1st APRIL, 2018 to 30th JUNE, 2018** and in super-cession of all previous notifications and until further order the following Addl. Chief Metropolitan Magistrates and Metropolitan Magistrates, Mumbai will attend the **URGENT BAIL APPLICATIONS U/sec.80 & 81 of Cr.P.C. after Court hours on the working days, Sundays and Holidays Month-wise according to the jurisdiction as shown against their names.**

Addl. Chief Metropolitan Magistrates those who are assigned duty of Urgent Bail Applications shall also attend the Bail work of accused produced u/s. 80 and 81 of the Cr. P. C. in **Non-Bailable Offences** covering entire Mumbai jurisdiction.

The Metropolitan Magistrates those who are assigned duty of Urgent Bail Application shall also attend the Bail work of accused produced u/s. 80 & 81 of Cr. P.C. in **Bailable Offences** covering entire Mumbai jurisdiction.

Sr. No.	Name and Address	Jurisdiction
APRIL - 2018		
1	Shri. Y. P. Manathkar, Addl. Chief Metropolitan Magistrate, Mumbai Address: 803, Tushar Bldg., Churchgate, Mumbai - 400 020. Tel. No. - 022-22048447 Mob. No. 9422464228	Esplanade, Ballard Pier, General Branch, D. C. B. C. I. D., Bandra, Andheri, Borivali, MCT, Vile-Parle. ----- Also attend Bail work of accused produced u/s. 80 & 81 of Cr.P.C in Non-Bailable Offences covering entire Mumbai Jurisdiction.
	Shri. D. P. Khandelwal, Metropolitan Magistrate, Mumbai Address: Kaveri - 01, Worli Seaface, Mumbai - 400 030. Tel. No. -- Mob. No. 9890394868	Dadar, Shindewadi, Girgaon, Mazgaon, Kurla, Vikhroli, Mulund, C. S. T. Railway. ----- Also attend bail work of accused produced u/s. 80 & 81 Cr.P.C. in Bailable Offences covering entire Mumbai Jurisdiction.

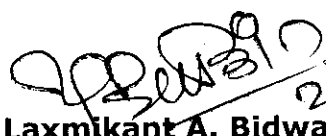
Sr. No.	Name and Address	Jurisdiction
MAY - 2018		
2	<p>Shri. D. L. Nikam, Addl.Chief Metropolitan Magistrate, Mumbai</p> <p>Address: 38, Sagar Bldg., Churchgate, Mumbai - 400 020.</p> <p>Tel. No. Mob. No. 9867611150</p>	<p>Esplanade, Ballard Pier, General Branch, D. C. B. C. I. D., Bandra, Andheri, Borivali, MCT, Vile-Parle.</p> <p>-----</p> <p>Also attend Bail work of accused produced u/s. 80 & 81 of Cr.P.C in Non-Bailable Offences covering entire Mumbai Jurisdiction.</p>
	<p>Shri. S. S. Bose, Metropolitan Magistrate, Mumbai</p> <p>Address: A/4, Saket, Worli, Mumbai - 400 034.</p> <p>Tel. No. -- Mob. No. 9960066629</p>	<p>Dadar, Shindewadi, Girgaon, Mazgaon, Kurla, Vikhroli, Mulund, C. S. T. Railway.</p> <p>-----</p> <p>Also attend bail work of accused produced u/s. 80 & 81 Cr.P.C. in Bailable Offences covering entire Mumbai Jurisdiction.</p>
JUNE - 2018		
3	<p>Shri. M. A. Shinde, Addl. Chief Metropolitan Magistrate, Mumbai</p> <p>Address: Building No.17/B-13, Government Quarters, Haji Ali, Mumbai - 400 034.</p> <p>Tel. No. -- Mob. No. 9970826363</p>	<p>Esplanade, Ballard Pier, General Branch, D. C. B. C. I. D., Bandra, Andheri, Borivali, MCT, Vile-Parle.</p> <p>-----</p> <p>Also attend Bail work of accused produced u/s. 80 & 81 of Cr.P.C in Non-Bailable Offences covering entire Mumbai Jurisdiction.</p>
	<p>Shri. R. S. Jambotkar, Metropolitan Magistrate, Mumbai</p> <p>Address: Building No.11/B-7, Government Quarters, Haji Ali, Mumbai - 400 034.</p> <p>Tel. No. Mob. No. 9881235061</p>	<p>Dadar, Shindewadi, Girgaon, Mazgaon, Kurla, Vikhroli, Mulund, C. S. T. Railway.</p> <p>-----</p> <p>Also attend bail work of accused produced u/s. 80 & 81 Cr.P.C. in Bailable Offences covering entire Mumbai Jurisdiction.</p>

N. B. - The Urgent Bail Applications should be preferred between 8.30 pm to 10.00 pm.

1 *The above arrangement should be scrupulously noted by the Advocates and parties. They should not trouble any Magistrate or Chief Metropolitan Magistrate, Mumbai at their residence for inquiries about the Night Bail Postings.*

... 3..

- 2 *The concerned Police Stations in Gr. Mumbai should depute their official along with the say in Bail Applications to appear before the concerned Magistrate at his/her residence. These directions should be followed scrupulously.*
- 3 *The concerned Judicial officer should make his/her own arrangement mutually with his/her colleague for this work during his leave period or while leaving the Headquarter.*
- 4 *The Concerned Judicial Officer while proceeding on leave or leaving the Head Quarter should specifically mention in his/her application for leave and application seeking permission to leave Head Quarter, the name of the Judicial Officer who will attend his/her duty in his/her absence.*


(Laxmikant A. Bidwai)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai

C.C. To:

1. All Addl. Chief Metropolitan Magistrates & Metropolitan Magistrates, Mumbai
2. Commissioner of Police, Mumbai (with request to circulate the said information to all Police Stations, Gr. Mumbai through wireless system.).
3. Registrar, Esplanade, Mumbai.
4. Deputy Registrar/Asst. Registrars of all courts.
5. Office Superintendent.
6. Chief Police Prosecutor, Mumbai.
7. Municipal Commissioner, Mumbai.
8. The Inspector of Police, (C.Rly.), C. S. T., Mumbai.
9. The Inspector of Police, (W.Rly.), Mumbai Central.
10. The Presidents/Secretaries of Advocate Bar Associations of all centres, Gr. Mumbai.
11. Confidential Section.
12. Gazette Section.
13. Server Section, Esplanade.
14. Notification File.
15. Select File.